

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1827
(To be answered on the 20th December 2018)**

GREENFIELD AND BROWNFIELD AIRPORTS

1827. SHRIMATI KIRRON KHER

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): whether the regulatory revamp for Greenfield and Brownfield airports under the NABH Nirman Scheme has attracted the necessary private investments;
- (b): if so, the details thereof;
- (c): the number of Greenfield airports that have been completed and the number of new projects that are in pipeline; and
- (d): the details of the Key Performance Indicators that have been formulated for Greenfield airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): Airports Authority of India (AAI) have hired a consultant to draft/finalize the Model Concession Agreement for Brownfield and Greenfield airport projects in the country in consultation with the concerned stakeholders including various departments, organizations, airline operators, airport operators, etc. Industry have shown positive response towards the regulatory revamp during stakeholder consultation meetings.

(c): Government of India, Ministry of Civil Aviation has granted 'in principle' approval for setting up of 20 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Datia in Gwalior, Pakyong in Sikkim, Kushinagar and Noida in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry and Dagadathi, Bhogapuram and Oravakal in Andhra Pradesh. Durgapur, Shirdi, Kannur and Pakyong airport project have already been operationalised.

(d): No Key Performance Indicators have been formulated for Greenfield airports.
